

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : C Nityanandan
Vs
Intesas industries Pvt Ltd

MAIN PETITION NUMBER : CP/45/2018

(IA/MA) APPLICATION NUMBERS

IA/902/2019

ORDER

Present: Ld. Counsel Shri. Pranav V Shankar for the Petitioner /
Respondent No. 1 in IA/902/2019.

Ld. Counsel Shri. Akhil Akbal Ali for the Applicant and
Respondent in main CP.

Clarifications partly sought.

List the petition and application for hearing on **12.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)